

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 415**  
**IB/04/ND/2021**

**IN THE MATTER OF:**

Ritzy Chemicals Pvt Ltd	...	Applicant
Versus		
HR Polycoats Pvt Ltd	...	Respondent

**Under Section 9 of IBC, 2016.**

**Order delivered on 10.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Adv. Mohit Chaudhary, Adv. Prakhar Mithal.
For the Respondent	: Adv. Rajesh Kr. Gautam, Adv. Aman, Adv. Rajesh Kumar Gautam, Adv. Anani Achumi, Adv. Anant Gautam, Adv. Shivani Sagar, Adv. Dinesh Sharma

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **01.05.2024**.

**Sd/-**  
**(Court Officer)**